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Ayurvedic Congress held at Trivandrum in May 1955; and

(b) if so, what action Government propose to take thereon?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA-SEKHAR): (a) No.

(b) Does not arise.

SHRI N. C. SEKHAR; Are the Government aware that the Ayurvedic system of medicine is practised on a large scale in Travancore-Cochin and Malabar?

SHRIMATI M. CHANDRASEKHAR: Yes. Sir.

SHRI N. C. SEKHAR: Is it a fact that there is not a single representative on the Central Council of Ayurvedic Medicine from Travancore-Cochin and Malabar?

SHRIMATI M. CHANDRASEKHAR: I will take this information from the hon. Member.

Shri B. P. AGARWAL: May'I know, Sir, whether the Health Ministry has drawn up any programme for implementation in the next five-year period for the development of Ayurvedic system of medicine, and whether that is going to be circulated to the Members?

SHRIMATI M. CHANDRASEKHAR: Sir, during the first Five Year Plan we have started the Institute of Indigenous System of Medicine in Jamnagar. Nearly Rs. 37.5 lakhs is being spent in connection with the first Five Year Plan. And we are contemplating to do more in the second Five Year Plan.

## CONFERENCE OF R.M.S. EMPLOYEES

\*72. Shri N. C. SEKHAR: Will the Minister for Communications be pleased to state:

(a) whether Government are aware of the deliberations and recommendations of the Railway Mail

Service employees at their Third Conference at Madras held in May 1955; and

(b) if so, what action Government propose to take in regard to their demands and recommendations?

DEPUTY THE MINISTER FOR 4 RAJ COMMUNICATIONS (Shri BAHADUR): (a) and (b). The recommendations of the Conference have not so far been received either in the offices of the Director-General, Posts & Telegraphs or of the Postmaster-General, Madras. As and when they are received they will be examined by the appropriate offices.

## LOCK-OUT AT THE WADI BUNDER GOODS DEPOT

\*73. Shri BHUPESH GUPTA: Will the Minister for Railways be pleased to state:

- (a) whether it is a fact that a lockout was resorted to by the contractors at the Central Railway's Wadi Bunder goods depot on June 1, 1955; and
- (b) if so, the reasons for the lockout and the steps taken by Government to meet the demands of the workers employed in that goods depot?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No.

(b) Does not arise.

SHRI BHUPESH GUPTA: May I know, Sir, if any wages were paid for the lock-out period?

MR. CHAIRMAN: He says: "There was no lock-out."

## REPORT OF THE RAILWAY EQUIPMENT COMMITTEE

- \*74. SHRI BHUPESH GUPTA: Will the Minister for RAILWAYS be pleased to state:
- (a) whether the Railway Equipment Committee has submitted any interim report to Government; and